

## Annexure – 7

Name of the corporate debtor: Jason Dekor Private Limited; Date of commencement of CIRP: 19-12-2019; List of creditors as on: 27-10-2022

## List of operational creditors (Government dues)

(Amount in ₹)

Sl.	Details of claimant		Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if Applicable					
1	ESI CORPORATION	Central Government	03-02-2020	135096	135096	Operational	No	0	0	0	0	0	
2	Madhya Gujarat Vij Company Ltd	Government of Gujarat	14-02-2020	5580309	5580309	Operational	No	0	0	0	0	0	
3	State Tax Department	Government of Gujarat	04-03-2020	328293988	0	Operational	No	0	0	0	328293988	0	Provisionally considered as admitted, provisional on account of the non-provisioning of sufficient details. However, the Department is invited under Section 24 (3) (c) of the IBC 2016 for every meeting of the Committee of Creditors.
4	Central Goods and Service tax	Central Government	03-03-2020	2493069	0	Operational	No	0	0	0	2493069	0	Provisionally considered as admitted , provisional on account of the non-receipt of the entire details of the claim.